

**Title:** Need for a CBI enquiry into hoock tragedy in Cuddalore Parliamentary Constituency of Tamil Nadu.

SHRI ADHI SANKAR (CUDDALORE): I would like to raise a very serious issue pertaining to my constituency, Cuddalore. Nearly ten villages in my Cuddalore constituency have suffered due to the selling of illicit liquor containing methanol. As per the statement given by the Chief Medical Officer, Cuddalore, nearly 57 persons have died and more than 150 people have lost their eye-sight.

**12.18 hrs (Mr. Deputy-Speaker in the Chair)**

SHRI P.H. PANDIAN (TIRUNELVELI): This is a State subject, Sir.

MR. DEPUTY-SPEAKER: You are not a representative of the State Government here to give reply to him.

SHRI ADHI SANKAR : The DGP, Tamil Nadu has also stated that the illicit liquor was transported from the Union Territory of Pondicherry to Cuddalore. Cuddalore is very near to Pondicherry and also district Villupuram. The illicit liquor containing methanol was transported from Pondicherry. But the State Government has not taken any steps so far to prevent this kind of transportation or to protect the human lives....(*Interruptions*)

SHRI P.H. PANDIAN : Sir, I should have the right to reply.

MR. DEPUTY-SPEAKER: You are not representing the State Government here.

...(*Interruptions*)

SHRI ADHI SANKAR : Sir, the State Government of Tamil Nadu has failed to protect the lives of the people of Tamil Nadu. Five similar incidents have happened, one at Kanchipuram, one at Thiruvallur and one near Chennai....(*Interruptions*) Some agents of the Ministers in Tamil Nadu are selling illicit liquor which contains methanol....(*Interruptions*) The Central Government should take serious note of it. I demand the Central Government to intervene in the matter and order a CBI inquiry into itâ€¦â€¦! (*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Acharia.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing should go on record except what Shri Acharia is saying.

(*Interruptions*) â€¦\*

- Not Recorded